

15.37 1/2 hrs.

CONSTITUTION (AMENDMENT) BILL*
(Amendment of the Preamble)

[English]

SHRI SHANTARAM NAIK (Panaji): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

SHRI SHANTARAM NAIK: I introduce the Bill.

15.38 hrs.

CONSTITUTION (AMENDMENT) BILL*
(Amendment of Article 143)

[English]

SHRI SHANTARAM NAIK (Panaji): Sir, I beg to move for leave to introduce a Bill further to amend the constitution of India.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SHANTARAM NAIK: I introduce the Bill.

15.38 1/2 hrs.

FOREIGN VISITS BY THE PRESIDENT
AND MEMBERS OF THE COUNCIL OF
MINISTERS BILL*

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, I beg to move for leave to introduce a Bill to regulate foreign visits by the President, Prime Minister and other Members of the Union Council of Ministers.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to regulate foreign visits by the President, Prime Minister and other Members of the Union Council of Ministers."

The motion was adopted

SHRI SYED SHAHABUDDIN: I introduce the Bill.

OFFICIAL LANGUAGES (AMENDMENT)
BILL*

[English]

SHRI SYED SHAHABUDDIN (Kishanganj): Sir, I beg to move for leave to introduce a Bill further to amend the Official Languages Act, 1963.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Official Languages Act, 1963."

The motion was adopted

SHRI SYED SHAHABUDDIN: I introduce the Bill.